



**SHRI SUBHASH ANKUSH SHIRODKAR
(INDIAN NATIONAL CONGRESS - 22 SIRODA)**

ELECTORAL

Total votes polled: 24624
Total votes received: 11156
Margin of victory 4870

PERSONAL

D.O.B: 22.2.1952

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Postal Address with Pin Code

H. No. 1142, Bhatwada,
Shiroda, Ponda-Goa.

Pin: 403401

Telephone Numbers

Office

(0832) 2306841

Fax No:- (0832)

Residence

(0832) 2306841

Mobile

9822127975

CONSTITUTIONAL OFFICE HELD

1985-1989

Cabinet Minister and held portfolios of Information, Agriculture, Animal Husbandry and Veterinary Services, Forests, Co-operation and Town and Country Planning.

January 1989 to March 1990

Cabinet Minister and held portfolios of Co-operation, Panchayati Raj and Community Development, Information, Sports and Youth Affairs, Protocol and Printing and Stationary.

1991 to March 1994

Cabinet Minister and held portfolios of Education, Art and Culture, Information and Technology, Sports and Youth Affairs and Inland Waterways.

1994 to July 1998 20 July 1998 to 22 November 1998	Cabinet Minister and held portfolios of Transport, Panchayati Raj and Rural Development.
September 1999 to 20 November 1999	Cabinet Minister and held portfolios of Urban Development, Education, Archives and Archaeology, Museum and Gazetteers and Official Language.
24 November 1999 to 20 October 2000	Cabinet Minister and held portfolios of Public Works Department, Mining and Information.

MEMBERSHIP OF LEGISLATIVE ASSEMBLY OF THE UNION TERRITORY OF GOA, DAMAN & DIU

1985 to 1989	Member, Sixth Legislative Assembly of Goa, Daman and Diu.
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MEMBERSHIP OF THE LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

1989-1994	Member, First Legislative Assembly of the State of Goa.
December 1994 to February 1999	Member, Second Legislative Assembly of the State of Goa.
June 1999	Member, Third Legislative Assembly of the State of Goa.
June 2002	Member, Fourth Legislative Assembly of the State of Goa.
16 March 2017 till date	Member, Seventh Legislative Assembly of the State of Goa.

MEMBERSHIP OF COMMITTEES

1985	Member, Estimates Committee Member, Committee on Delegated Legislation. Chairman, Sales Tax Advisory Committee
1985-1986	Member, Public Accounts Committee Member, Committee on Delegated Legislation
1986-1987	Member, Panel of Presiding Members Member, Committee on Delegated Legislation Member, Rules Committee Member, Public Accounts Committee Chairman, House Committee to examine and study in depth as regards the functioning of the Goa Marketing and Supply Federation

Ltd.

Member, House Committee to examine the points that arose out of reply and discussion on Starred Question No. 575.

Member, Select Committee on Bill No. 21 of 1986- The Goa, Daman and Diu Administration of Evacuee Property (Amendment) Bill, 1986.

1987-1988	Member, Panel of Presiding Members Chairman, Estimates Committee Member, Committee on Delegated Legislation Member, Rules Committee Member, Select Committee on Bill No. 9 of 1987- The Goa Administration of Evacuee Property (Amendment) Bill, 1987.
1990-1991	Member, Goa Board of Secondary and Higher Secondary Education. Member, Committee on Public Undertakings
1991-1992	Member, Committee on Government Assurances
1992-1993	Member, House Committee to lead the case of the State for Higher Central Assistance, before the Government of India.
1991-March 1994	Member, Committee on Public Undertakings
2001-2002	Member, Committee on Government Assurances Member, Committee on Delegated Legislation Member, Budget Committee Member, Demands related <i>Ad hoc</i> Committee on Public Health and Social Service.
2002-2003	Member, Committee on Public Undertakings Member, Committee on Petitions
2017-2018	Member, Budget Committee Member, Committee on Petitions

OTHER INFORMATION

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Sarpanch, Village Panchayat, Shiroda from 1978 to 1984.
Ex-Chairman, All Goa Kabaddi Association.
Nominated Member on Pradesh Congress Committee in 1983.
Ex-President, Shiroda Sports Club.
Chairman, Shivgram Education Society
Special interests: Social service